

**OFFICE OF THE DISTRICT JUDGE AT HOWRAH**  
**ENGLISH DEPARTMENT**

**Order No. 153/G**

**dated, Howrah 03.08. 2020**


It is seen that in spite of no regular work in courts, the update of records since March, 23.03.2020(lock down) **in some courts** is very irregular.

Accordingly, the following courts will be functional on **all working days**, so that all arrear work is cleared, until futher Order.

1. Additional District Judge 3<sup>rd</sup> Court, Howrah. (Undated Case-970)
2. Additional District Judge 4<sup>th</sup> Court, Howrah. ( Undated Case-1151)
3. Civil Judge ( Sr.Division) 2<sup>nd</sup> Court, Howrah. ( Undated Case-1358)
4. Civil Judge ( Sr.Division) 3<sup>rd</sup> Court, Howrah. ( Undated Case-1409)
5. Civil Judge ( Jr.Division) 3<sup>rd</sup> Court, Howrah. ( Undated Case-1672)
6. Civil Judge ( Jr.Division) 4<sup>th</sup> Court, Howrah. (Undated Case-1129)

This is in partial modifiacation of Order No. 152/G dated-31.07.2020.

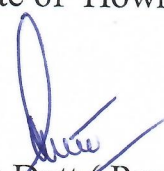
Inform all concerned at once.

  
Shampa Dutt ( Paul)  
District Judge, Howrah

No. 722 (06) -XII(2)

District Judge, Howrah  
Dated, Howrah, 3<sup>rd</sup> August, 2020

- 1) Let a copy be sent by e-mail to the Learned Registrar General, High Court, Calcutta for information.
- 2) Let a copy be sent to all the respective courts for information
- 3) Let a copy of this order be uploaded on website of Howrah District Court for information of all concerned.

  
Shampa Dutt ( Paul)  
District Judge, Howrah

District Judge, Howrah